

**GOVERNMENT OF INDIA
CHEMICALS AND FERTILIZERS
LOK SABHA**

UNSTARRED QUESTION NO:4228
ANSWERED ON:06.09.2012
ACQUISITION OF FERTILIZER MINERAL ASSETS ABROAD
Natarajan Shri P.R.

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

- (a) whether the Panel headed by the Secretary of the Ministry of Mines had recommended for a Public-Private Partnership for acquiring fertilizer mineral assets abroad during the Twelfth Five Year Plan period;
- (b) if so, the details along with the objectives thereof;
- (c) the estimated funds allocated with the objectives thereof;
- (d) the time by which the proposal is likely to be finalized?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION AND MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI SRIKANT KUMAR JENA)

(a) & (b): In the Working Group Report on Mineral Exploration and Development (other than Coal and Lignite) for the XIIth Five Year Plan submitted by the Ministry of Mines to the Planning Commission for the Mineral Sector, the report by the Sub-Group-II on "Strategy based upon the demand and supply for Mineral Sector" recommended that a concerted effort should be made by making consortium of public, private companies to acquire assets abroad specifically in the countries like Uzbekistan, Jordan etc.

(c) & (d): It has been proposed for creation of a new Central Scheme in the XII Plan with fund requirement of Rs. 1000 crore. The fund allocation for the scheme is subject to deliberation in the Planning Commission and time frame for commencement cannot be indicated at present.